COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 263 OF 2016 & IA NO. 549 OF 2016

Dated: 15th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & ...Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Ashish Jha

Mr. Sanjay Sen for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>1.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk